

NATIONAL GREEN TRIBUNAL
Principal Bench
Faridkot House, Copernicus Marg
NEW DELHI

Dated : 16.03.2022

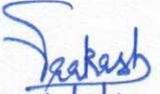
No.NGT(PB)/Judicial/16/2020/74

OFFICE ORDER

Standard Operating Procedure for physical hearing (with hybrid option) before Principal Bench, National Green Tribunal.

In partial modification of the directions already notified regarding functioning of Principal Bench, National Green Tribunal (NGT), in the wake of the COVID-19 pandemic, more particularly through Office Orders dated 20.03.2020, 23.03.2020, 14.04.2020, 28.04.2020, 01.06.2020, 06.06.2020 and 26.09.2020, and on consideration of the requests received from the Bar Associations, the Competent Authority has been pleased to direct as follows:-

1. In all matters, the counsels can appear either through physical mode or through Video Conferencing.
2. The entries of the counsels/parties into the premises of NGT building coming for physical hearing, will be made in a separate register to be maintained in this regard at the main gate of the NGT building, for which counsels/parties in person shall render due cooperation in all possible manner to the security personnel available at the manning gate.
3. The counsels/parties in person shall enter the premises of NGT building through designated gate, after subjecting themselves to check by thermal and such other scanning devices as may be installed for detecting body temperature, infection status, etc.
4. The advocates and party-in-person above the age of 65 years and those suffering from co-morbidities may refrain from appearing in the premises of NGT building. Persons displaying symptoms of flu, fever, cough etc. shall not be permitted entry inside the premises of NGT building.


16/3/2022

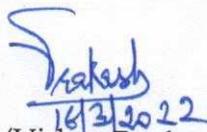
5. Following mandatory norms are to be followed by all concerned who are permitted to enter the premises of NGT building : -

- Wearing of mask all times.
- Sanitizing the hands before/at the time of entry.
- Strict adherence to the norm of social distancing within the premises of NGT building.
- Social/physical distancing by maintaining a minimum distance of six feet.
- Adherence to all the directions/guidelines/SOPs/advisories issued by the Government of India and the Govt. of NCT of Delhi in respect of the Covid-19 pandemic.

6. The relevant directions/Standard Operating Protocol for Virtual Video Conferencing hearing in National Green Tribunal, Principal Bench at New Delhi shall remain the same, as already notified vide **Office Order no. NGT(PB)/Judicial/16/2020/467 dated 26.09.2020** available on the website of the NGT.

The Housekeeping staff shall ensure deep cleaning and complete sanitization of the NGT building.

The abovementioned directions shall come into force with effect from 21.03.2022.


16/3/2022
(Vidya Prakash)
Registrar General

Copy to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar General
4. Ld. Registrar of all Zonal Benches
5. PA to Dy. Registrar (Judicial)
6. Consultant (Judicial / Admin./Pro)
7. Court Masters
8. President NGT Bar Association
9. NGT Bar Notice Board
10. NGT Notice Board
11. Guard File NGT
12. Computer Section (For Uploading on the Website)


16/3/2022
(Vidya Prakash)
Registrar General